

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, CGO Complex, Lodhi Road, New Delhi — 110003.

Dated: 03rd September, 2021

NOTICE

As directed by the Competent Authority, in order to curtail the delays, the Ld. Advocates/ Authorized Representatives/ Parties-in-Person in all pending matters filed before 04.01.2021, may in advance efile their pleadings along with their annexures/ documents. The online filing and hard copies filed earlier must match with proper pagination.

If in any matter, any Ld. Advocate/ Authorized Representative/ Party-in-Person finds difficulty in efilings, the concerned can call 011-24306820 (during working hours) or may email on itsupport@nclat.nic.in informing difficulty.

By Order of the Hon'ble Officiating Chairperson

Sd/-
(Peeush Pandey)
Registrar